After issuance of Notification u/s 6 of DSPE Act by Goa Govt. FIR No. 239/2006 dt. 25/10/06 of Panaji Police Station, Goa registered against Shri Manohar Parrikar was transferred to the CBI for investigation, which was re-registered as RC 15(A)/2007-CBI/ACB Mumbai on 19.4.2007. Subsequently, the investigation of the case was transferred to CBI, ACB, Goa in 2007.

After investigation of the case Closure Report was filed in the court on 23 February 2011 as none of the allegations could be substantiated on the basis of oral and documentary evidence collected during investigation.

The CBI Report was sent on 26.5.2011 to Chief Secretary Goa for Departmental Action against Shri J.N. Chimulkar, the then General Manager, GSIDC, Goa and to the Secretary, Dept. of Disinvestment, M/o Finance for Departmental action against Shri Rajib Kumar Sen, the then Managing Director, GSIDC, Goa.

Headless PSUs/Departments

381. SHRI PRAKASH JAVADEKAR: Will the PRIME MINISTER be pleased to state:

- (a) the number of PSUs and Departments that are headless since year, 2009;
- (b) the details thereof; and
- (c) the reasons for such delay in appointments?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI V. NARAYANASAMY): (a) and (b) There is only one PSU (namely; Fertilizers and Chemicals Travancore Limited) which is without Chairman-cum-Managing Director since 2009. There is no Ministry/Department which has a vacancy at Secretary level since 2009.

(c) The PESB held the selection interview for the post of CMD, FACT thrice on 19.08.2009, 13.01.2010 and 13.09.2010. However, all the panels recommended by the PESB have been scrapped due to non-availability of suitable candidates/non-approval of panel by Minister-in-charge/refusal by the recommended candidate to join. The last panel of the PESB was scrapped on 29.04.2011.

Low estimates for healthy life

382. DR. T.N. SEEMA: Will the PRIME MINISTER be pleased to state:

- (a) whether the Planning Commission has filed any affidavit in the Supreme Court supporting the fixing of per capita expenditure figures of Rs. 32 in urban areas and Rs. 26 in rural areas for determining the poverty levels of the people;
- (b) whether Government is aware that the above estimates are too low for healthy life of the people; and
 - (c) whether Government intend to revise these estimates?

THE THE MINISTER OF STATE IN MINISTRY OF PLANNING. (SHRI ASHWANI KUMAR): (a) and (b) The affidavit filed by Planning Commission on 20th September was in compliance of specific direction by the Supreme Court to update the poverty line computed by the Tendulkar Committee for 2004-05 to the latest price level. On applying price increase using Consumer Price Index for Industrial Workers (CPI-IW) for urban areas and Consumer Price Index for Agricultural Labourers (CPI-AL) for rural areas at all India Level, which are readily available, the poverty line at June, 2011 price level was placed provisionally at Rs. 965 per capita per month in urban areas and Rs.781 per capita per month for rural areas in terms of consumption expenditure and not per person earning. At June, 2011 price level, for a family of five, the provisional poverty line would amount to Rs.4824 per month in urban areas and Rs.3905 per month in rural areas and these poverty lines would vary from state to state because of price differentials. While recommending the poverty line of Rs. 447 per capita consumption expenditure for rural areas and Rs. 579 for urban areas for 2004-05, the Tendulkar Committee mentioned in their report that the proposed poverty lines have been validated by checking the adequacy of actual private expenditure per capita near the poverty lines on food, education and health by comparing them with normative expenditures consistent with nutritional, educational and health outcomes. These poverty lines recommended by the Tendulkar Committee were accepted by the Planning Commission.

(c) The Planning Commission estimates poverty from the large size sample survey on household consumer expenditure carried out by the National Sample Survey Office after an interval of 5 years approximately. The latest poverty estimates have been released based on 61st round of the NSS for the year 2004-05. The Planning Commission is in the process of estimating the poverty based on the 66th round of NSS conducted for the year 2009-10 of which the data have become available now.

National Transport Development Policy Committee

383. DR. K.V.P. RAMACHANDRA RAO: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that Government has set up National Transport Development Policy Committee (NTDPC) under the Chairmanship of Dr. Rakesh Mohan;
 - (b) if so, the major objective of the Committee;
 - (c) whether the Committee has presented its report;
 - (d) if so, the details of the suggestions; and
 - (e) the action proposed to be taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) Yes, Sir.